

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made in Official exigency with immediate effect.

SN	Name & Emp. Code of the Official	From	To
1.	Balraj Kundu EC : 34246752	Desg : Peon Role: Orderly Posting: In the Personal Office of Ld. Principal District & Sessions Judge (HQs) Distt: Central THC	Desg: Peon Role: Peon Posting: In the Office Pool Distt: Central THC
2.	Vikas Newly Appointed	Desg: Peon Role: Peon Posting: In the Office Pool, Admin-II Distt: Central THC	Desg : Peon Role: Orderly Posting: In the Personal Office Principal District & Sessions (HQs) Distt: Central THC

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 34703-714 /ADMIN-III/Central/P&T/2022

Dated, Delhi the 17/07/2022

Copy forwarded for information and necessary action to:-

1. PS to Ld. Principal District & Sessions Judge, Central, Tis Hazari Courts, Delhi.
2. The Officer Concerned.
3. The DDO/Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central
4. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
5. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
6. The Officials concerned.
7. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records.
8. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of the District Court.